Articles on Transplantation of Human Organs

Abbreviations:

ILI : Indian Law Institute Library, New Delhi
NHRC : National Human Rights Commission Library, New Delhi
SCJL : Supreme Court Judges Library, New Delhi


CHATTERJEE, B: Brain death and transplantation of organs: A study. (Student Advocate, Vol. 6, 1994, p 114) (SCJL)


DESPANDA, Lagna: Organ trafficking scanner the transplantation of human organ act. (All India Reporter, Vol. 96, No.1152, 2009, p 177-86) (NHRC)
KASS, L R: Organs for sale: Propriety property and the price of progress. (Public Interest, No. 107, Spring 1992, p 65) (SCJL)


LAW AND Medicine: An analysis of the organ transplantation law in India.

LILLICH, B. Richard: Legal regulations of sale and transplantation of human organs. (World congress on Law and Medicine, New Delhi, Feb 23, 1985)


MASON, Kenyon & LAURIE, Graeme: Consent or property: Dealing with the body and its parts in the shadow of Bristol and Alder Hey. (Modern Law Review, Vol. 64, No. 5, September 2001, p 710) (SCJL)

MENON, MGK: Advance of science and need to evolve compatible legal systems. (SCC, Vol. 5, 1995, (Jour.) 17)


NADIR, Nupur: Organ transplantation law in India.


